

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-333**  
CAA-79(ND)/2020

**IN THE MATTER OF:**

Oswal Exports Pvt. Ltd. and 2.SKA Holdings Pvt. Ltd. (Earlier SKA Holdingd Ltd.)

.....APPLICANT/PETITIONER

**SECTION**

**U/s 230-232**

**Order delivered on 24.12.2021**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the RD

: Adv. Shankari Mishra for RD

For the I.T. Deptt.

: Mr. Kunal Sharma and Zehra Khan, Standing Counsels and Ms. Shreya Choudhary and Shubhika Saluja, Advocates for Income Tax Department

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 25.02.2022.

  
**(Madhu Narula)**  
**Court Officer**